

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 04  
(IB)-281(PB)/2019

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd	...	Applicant/Petitioner
Vs		
Ninex Developers Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 21.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

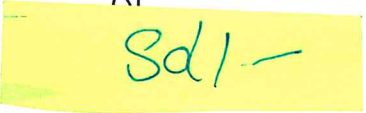
For the Applicant	:	
For the Respondent	:	Mr. Niranjana S. Rao, Adv. for R44 to R46 in IA 363/2020 Mr. Pratap Venugopal, Adv. for R 2,3 and 4.
For the RP	:	Mr Rakesh Kumar, Ms Preeti Kashyap Advs.

**ORDER**

**IA-5531/2020**

Application stands disposed of by listing IA-3002/2020 & IA-3437/2020 for hearing 05.01.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

21.12.2020  
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